

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

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PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)  
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IN THE MATTER OF : East Coast Steel Ltd & 15 Ors

PETITION NUMBER : CP/347/2020

APPLICATION NUMBER: a) IA/1177/2020  
b) CA/5(CHE)/2021

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**COMMON ORDER**

Representing Counsel Mr.Vipul Jai appears for the Applicant. Ld. Sr.Counsel Mr.Sankarayanarayanan appears for Respondents No.1,2,4,6,7,8, 14 to 16. Ld. Counsel Mr.S.R.Raghunathan appears for Respondents No.17, 18 & 19. Respondents No.3 & 9 are deceased.

Reply/counter of 1st Respondent has been filed in CA/5(CHE)/2021 . Ld. Counsel for the Applicant is directed to file rejoinder, if any, within a week.

List the application on 20.12.2023 for physical hearing.

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**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

ss

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**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**